

I. Reports and Accounts (1974-75) and (1975-76) of the National Remote Sensing Agency Secunderabad and Auditors' Report thereon

II. Annual Report (1975-76) on the working of the Seamen's Provident Fund Scheme, 1966

SHRI MORARJI R. DESAI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

I. (i) First Annual Report and Accounts of the National Remote Sensing Agency, Secunderabad, for the period ended the 31st March, 1975, together with the Auditors' Report on the Accounts.

(ii) Second Annual Report and Accounts of the National Remote Sensing Agency, Secunderabad, for the year 1975-76, together with the Auditors' Report on the Accounts.

[Placed in Library. See No. LT-443/77 for (i) and (ii)].

II. Tenth Annual Report on the working of the Seamen's Provident Fund Scheme, 1966, for the year 1975-76. [Placed in Library. See No. LT-442/77].

III. Statement giving reasons for the delay in laying the papers mentioned at I above.

Seamen's Provident Fund (Amendment) Scheme, 1976.

SHRI MORARJI R. DESAI: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Shipping and Transport (Transport Wing) Notification G.S.R. No. 1284, dated the 4th September, 1976, publishing the Seamen's Provident Fund (Amendment) Scheme, 1976, under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library. See No. LT-433/77].

Dock Workers (Regulation of Employment) Amendment Rules, 1976

SHRI MORARJI R. DESAI: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Shipping and Transport (Transport Wing) Notification S.O. No. 3559, dated the 9th October, 1976, publishing the Dock Workers (Regulation of Employment) Amendment Rules, 1976, under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948. [Placed in Library. See No. LT-524/77].

Central Advisory Committee for Lighthouses (Procedural) Rules, 1976

SHRI MORARJI R. DESAI: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Shipping and Transport (Transport Wing) Notification G.S.R. No. 1734, dated the 11th December, 1976, publishing the Central Advisory Committee for Lighthouses (Procedural) Rules, 1976, under section 21 of the Indian Lighthouse Act, 1927. [Placed in Library. See No. LT-573/77]

Notifications under National Highways Act, 1976

SHRI MORARJI R. DESAI: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping and Transport (Road Wing), under section 10 of the National Highways Act, 1956:—

(i) Notification S.O. No. 680(E), dated the 18th October, 1976, publishing the National Highways (Amendment) Rules, 1976, together with an Explanatory Note thereon [Placed in Library. See No. LT-444/77].

(ii) Notification S.O. No. 1980, dated the 11th June, 1977. [Placed in Library. See No. LT-444/77].